

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-04-2024 AT 10:30 AM**

**Company Petition/44/2023
AND
IA(CA) 02/2024 in Company Petition/44/2023
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Dr. Yadagiri R Pendri & Anr

...Petitioner

AND

Escientia Biopharma Pvt Ltd 7 Ors

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Senior Counsel Mr DV Seetharamurthy, for petitioners present physically.

Learned Senior Counsel Mr S Niranjan Reddy, for Respondent Nos 2 and 3 present physically.

Learned senior counsel for petitioners submitted that his clients are willing for mediation as proposed by this Tribunal. However, learned senior counsel for the respondent nos 2 and 3 submits that his clients are not willing for referring this matter to mediation.

Hence, in the light of the submissions by both sides the Tribunal intends to take up the main case for hearing. For hearing, call on 23.04.2024 along with IA(CA) 02/2024

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)